

**GOVERNMENT OF INDIA**  
**MINISTRY OF INFORMATION AND BROADCASTING**  
**RAJYA SABHA**  
**QUESTION NO07.03.2011**  
**ANSWERED ON**  
**SCREENING OF A FILMS**

1147

Dr. Yogendra P. Trivedi

Will the Minister of COALINFORMATION AND BROADCASTING be pleased to state :-

- (a) whether any team, comprising special members has been constituted for screening of 'A' category films in Central Board of Film Certification in Mumbai and rest of the members are called for regional or 'B' or 'C' category films only;
- (b) if so, the reasons therefor and whether Government does not think that all members have the same status;
- (c) whether Government has made any rule to keep an eye on it; and
- (d) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN)

(a) : No, Sir.

(b) : Does not arise in view of reply to part (a) above.

(c) and (d): Yes, Sir. The Examining and Revising Committees are constituted in accordance with the Cinematograph (Certification) Rules, 1983. The Rules prescribe the number of members in the committees and also stipulate that fifty percent of them shall be women representatives. All members of the Advisory Panel are treated equally and on the same footing when it comes to viewing of the films for certification.